Written Answers to

EU Airports covered by EU-ETS

- 3741. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is fact that emissions from all domestic and international flights that arrive or depart from an European Union (EU) Airports are covered by the EU-Emission Trading System (EU-ETS);
 - (b) if so, the likely impact on the airfares operated from India; and
 - what action has been taken by Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. From January 2012, emissions from all domestic and international flights that arrive or depart from an EU Airport will be covered by the EU-ETS. The likely impact on the airfare though expected to be significant is not being estimated as no Indian carrier is submitting the trial data required this year on emissions in view of the stand of the Government to oppose the scheme. Hence the question of impact does not arise.

(c) As a follow up to the Joint Declaration adopted at Delhi on 29-30th September, 2011 opposing the EU-ETS, that was also adopted by the Council of ICAO, a meeting was held in Moscow on 21-22nd February, 2012 in which 32 countries participated. The countries present, adopted the Moscow Declaration on the EU-ETS, in which a basket of retaliatory measures are available to all Governments as counter measures. Depending upon EU's response to the Moscow Declaration, appropriate measures would be undertaken by all signatories to the Declaration, including India, and also by other nations that wish to join the Moscow Declaration.

Status of International Airport at Jawar, Uttar Pradesh

- 3742. SHRI BALWINDER SINGH BHUNDER: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the status of international airport proposed to be established at Jewar, Uttar Pradesh;
 - (b) the reasons for delay in setting up the airport; and
 - (c) by when the airport at Jewar, Uttar Pradesh is going to be established?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) Government of India had received a proposal from Government of Uttar Pradesh for